Dated: 15.03.2019

ORDER NO. 62 of 2019

Hon'ble President is pleased to modify the roster order no. 44 of 2019 from 18.03.2019 to 22.03.2019 **for CESTAT, New Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Shri Bijay Kumar, Member (Technical)	From 18.03.2019 to 22.03.2019	Custom and Excise Division Bench Matters.
Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Shri C. L. Mahar, Member (Technical)	From 18.03.2019 to 22.03.2019	Service Tax Division Bench Matters

Note:

- 1. Division Bench matters will be taken after the hearing of Anti Dumping matters, as notified.
- 2. Whenever any Member who is part of a Division Bench will be on leave or tour the matters listed before that Bench will be taken up by the other available Division Bench and the other Member present will hear Single Member Bench matters, as notified.
- 3. The adjourned dates will be available on the website www.cestatnew.gov.in in the link "Daily orders" or "Court Proceedings".

By order, Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

Dated: 15.03.2019

ORDER NO. 63 of 2019

Hon'ble President is pleased to modify the roster order nos. 91 of 2018 for the period 06/05/2019 to 07/05/2019 for CESTAT, Allahabad to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Sh. Dilip Gupta, President and Hon'ble Sh. Anil G. Shakkarwar, Member (Technical)		Appeals represented by M/s Lakshmi Kumaran and Sridharan.
Hon'ble Ms. Archana Wadhwa, Member (J)	From 06/05/2019 to 07/05/2019	Single Member Matters.

By order, (Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

Dated: 15.03.2019

ORDER NO. 64 of 2019

Hon'ble President is pleased to modify the roster order no. 124 of 2018 for CESTAT, Bangalore for the period from **01/04/2019** to **05/04/2019** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. S. Garg,	From 01/04/2019 to	Customs, Excise and
Member (Judicial) and	05/04/2019	Service Tax Division
Hon'ble Sh. V.	,,	Bench matters.
Padmanabhan, Member	*	
(Technical)		

Note:-

 Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

y. Registrar

Dated: 15.03.2019

ORDER NO. 65 of 2019

Hon'ble President is pleased to partially modify the roster order no. 62 of 2019 for CESTAT, New Delhi constituting Division Bench for hearing part-heard matters/ROM applications as follows:-

- On 18/03/2019 02.30 p.m. Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part heard matters:-ST/328/2012
- On 22/03/2019 02.30 p.m. Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part heard matters:-ST/50218/2018 ST/50671/2014 ST/51112/2014 ST/ROM/50052/2019 in ST/52998/2016

Note: There will be no adjournment of any part heard matters. In case Hon'ble President/Member is on leave on any date the Part-heard matter will get adjourned and the next date may be obtained from the website.

By order, (Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar